

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(31) CP(IB)-2626-(MB)/2018

CORAM:

**Shri M.K. SHRAWAT
Member (Judicial)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.06.2019**

Names of the Parties : M/s Pride Lifters
V/s
Piletech Infra Pvt. Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. Wrongly on board. Already adjourned to **12.06.2019**.

03.06.2019
Aah=

Sd/-
**M.K. SHRAWAT
Member (Judicial)**